- (b) if so, what are the reasons for this opposition and whether efforts are being made to come to a consensus on this issue; and
- (c) what has been the periodicity of changing the CBSE syllabus in the past ten years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): (a) Yes, Sir. The CBSE has adopted/adapted the syllabi formulated by NCERT according to the revised National Curricular Framework. The Board has not received any opposition for the introduction of new syllabi for any of the subject.

- (b) Does not arise.
- (c)The revision of curriculum is a continuous process and accordingly the Board reviews the curriculum through its subject committees in a regular manner.

NGOs in implementation of women and child development programmes

- 3262. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of Government agencies and NGOs engaged in the implementation of women and child development programmes;
- (b) the amount released to each such agency during the last three years, with the details of the task assigned;
- (c) whether there has been reports of misuse, misappropriation of grants and non-performance by many of the agencies;
- (d)if so, the details of such cases and action taken against the defaulting agencies;
- (e) whether Government propose to set up an agency to monitor the activities of recipient agencies; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA): (a) and (b) Details of agencies, both Government and Non-Government, engaged in the implementation of various women and child development programmes and funds released to them, programme-wise, are available in the Annual Reports of the Department of Women and Child Development, which are available in the library of the Parliament.

- (c) Yes, Sir. A few instances have come to the notice of the Government.
- (d) As and when specific instances of misuse/misappropriation of grant are noticed, action is taken to recover the money sanctioned to the agencies, besides initiating action for blacklisting such agencies. Legal action is also initiated for recovery of sums due to the Government.
- (e) and (f) A system, of monitoring exists to review the progress under various schemes through periodical reports, review meetings and field visits by the concerned Area Officers.

IIT and IIM in Bihar

3263. SHRI LALU PRASAD: SHRI PREM CHAND GUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that as per census of 2001 Bihar has a population of 8.28 crores and there are only five State level engineering colleges in the State:
- (b) whether Government are aware that there is no IIT nor an IIM in this State;
- (c) whether Government propose to set up an IIT and an IIM in the State; and
 - (d) if so, how and by what time?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJI BHAI KATHIRIA): (a) to (d) It is a fact that there is no Indian Institute of Technology (IIT) nor Indian Institute of Management, (IIM) in Bihar. However, Bihar has seven degree level engineering institutions. At present there is no proposal to establish an IIT or IIM in the State of Bihar.

Percentage of result at CBSE exams

3264. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the percentage of result at CBSE exams which a teacher of Kendriya Vidyalaya is expected to achieve *vis-a-vis* students taught by him/her;